

Pradesh and Orissa ;

(b) if so, the amount which was sought by the State Governments from the Centre for the above purpose;

(c) the amount actually sanctioned for the connection of that power grid between the above two States; and

(d) the progress made so far for the completion of the power grid connection ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) The Government of Madhya Pradesh had requested for a loan amount of Rs. 1.50 crores and the Government of Orissa for a loan Rs. 4 crores during 1984-85 for construction of the Raigarh (Madhya Pradesh)-Brajrajnagar (Orissa) 220 KV Single Circuit line on Double Cricuit towers.

(c) The Government of India have sanctioned a loan of Rs.1,50 crores to the Government of Madhya Pradesh and Rs. 3 crores to the Government of Orissa for construction of the above inter-State line.

(d) The inter-State line was completed in March, 1985 and has been energised at 132 KV.

Railway Workshops in Karnataka

5827. SHRI V. S KRISHNA IYER : Will the Minister of RAILWAYS pleased to state :

(a) the number of Railway Workshops in Karnataka State and at what places;

(b) whether there is any proposal to set up a Railway Workshop at Bangalore; and

(c) if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI BANSILAL) : (a) In Karnataka there are two Railway Workshops located at Hubli and Mysore which undertake the repairs of Rolling Stock.

There is also a Railway Production Unit for the manufacture of Wheels and Axles in Bangalore.

(b) No, Sir.

(c) Does not arise,

Amount sanctioned for National Scholarship Scheme

5828. PROF. M. R. HALDER : Will the Minister of EDUCATION be pleased to state :

(a) amount of money sanctioned for National Scholarship Scheme programme in different universities during the last three years ;

(b) whether the amount allocated has been utilised by University of Calcutta ; and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) Under the National Scholarships Scheme, no funds are sanctioned to universities directly by the Ministry. The funds are placed at the disposal of State Governments/ Union Territory Administrations. A statement of funds sanctioned to them during the last three years is appended.

(b) and (c) does not arise,